COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No.103 of 2017 & IA No.303 of 2017 And Appeal No.104 of 2017 & IA No.304 of 2017

Dated: 02nd May, 2017

Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Present: Hon'ble Mr. T. Munikrishnaiah, Technical Member Hon'ble Mr. I.J. Kapoor, Technical Member

Appeal No.103 of 2017 & IA No.303 of 2017

In the matter of :

BSES Rajdhani Power Ltd.

Delhi Electricity Regulatory Commission & Ors.

Appeal No.104 of 2017 & IA No.304 of 2017

| In the matter of : | | | |
|---|-----|---|---------------|
| BSES Yamuna Power Ltd. | Vs. | | Appellant(s) |
| Delhi Electricity Regulatory Commission & | | Anr. | Respondent(s) |
| Counsel for the Appellant(s) | : | Mr. Buddy Ranganadh Ms. Malavika Prasad | an |
| Counsel for the Respondent(s) | : | Mr. Pradeep Misra for | R-1 |
| | | Mr. Hemant Sahai Mr. Aniket Prasoon Mr. Mazag Andrabi Mr. Varun Kapoor for F | R.2 |

...Appellant(s)

...Respondent(s)

Vs.

<u>ORDER</u>

We have heard learned counsel for all the parties.

Judgment is reserved.

(I. J. Kapoor) Technical Member Pr/mk

(T. Munikrishnaiah) Technical Member (Justice Ranjana P. Desai) Chairperson